

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 26th September, 2018

No.HC.VII-167 (Pt.-IV)/2014/5673/A.### Smti Monoshreeporna Khound, Sub-Divisional Judicial Magistrate (S), Sivasagar (Assam) is **exempted** from attending the 2-day National Seminar on the topic "*Enhancing Judicial Skill for expeditious Disposal and Trial of Cases including Special Act Cases, Protection of witnesses and Victimology with free & fair Trial and Timely Justice to the litigants*", scheduled to be held on **29th & 30th September, 2018 at the Odisha Judicial Academy, Cuttack.**

No.HC.VII-167 (Pt.-IV)/2014/5674/A.### Hon'ble the High Court has been pleased to **nominate** Shri Mrinal Newpane, Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar (Assam) to participate in the 2-day National Seminar on the topic "*Enhancing Judicial Skill for expeditious Disposal and Trial of Cases including Special Act Cases, Protection of witnesses and Victimology with free & fair Trial and Timely Justice to the litigants*", scheduled to be held on **29th & 30th September, 2018 at the Odisha Judicial Academy, Cuttack.**

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/5675- 5689/A dated 26.09.2018

Copy forwarded for information and necessary action to:

1. The Director, Odisha Judicial Academy, Cuttack (in reference to the Notification No. HC.VII-167(Pt. IV)/2014/5602/A, dated 24th Sept., 2018).
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt. IV)/2014/5602/A, dated 24th Sept., 2018).

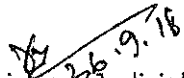
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar General, Orissa High Court, Cuttack
5. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Cachar, Silchar / Sivasagar. *He is requested to inform the concerned officer of his District accordingly.*
8. Shri Mrinal Newpane, Sub-Divisional Judicial Magistrate (M), Lakhipur

The nominated participant above is requested to send his travel itinerary directly to the Director, Odisha Judicial Academy, Cuttack (e-mail id: orissajudicialacademy@gmail.com / Fax No. 0671-2365194 / Mob. No. 9437111399 / 9439176904) at the earliest convenience so that the Academy may go ahead with arrangements for accommodation, transportation, fooding & lodging for smooth participation of the participants.

9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. Smti Monoshreeporna Khound, Sub-Divisional Judicial Magistrate (S), Sivasagar
11. The Joint Registrar (Protocol), Gauhati High Court, Guwahati
12. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
13. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


26.9.18
Registrar (Judicial)



**TENTATIVE PROGRAMME
SCHEDULE FOR NATIONAL
SEMINAR - 2018**

To be Organised by Odisha Judicial Academy

On the Subject-

“Enhancing Judicial Skill For Expeditious Disposal And Trial Of
Cases Including Special Act Cases, Protection Of Witness And
Victimology With Free^{Trial} Fair^{Trial} And Timely Justice To The
Litigants”

On 29th and 30th September, 2018

PROGRAMME DETAILS

DAY-1
(29/09/2018)

Inaugural Session:

29th September, 2018 (Saturday) 10.00 AM to 11.00 PM

- 09.45 AM Arrival of Guests
- 10.00 AM Guests to be conducted to Dais
- 10.05 AM Welcome Address with brief outline of the Objectives of the National Seminar by Hon'ble Shri Justice S. K. Mishra,
Judge, Orissa High Court & Chairman, Odisha Judicial Academy & Training Committee.
- Address by Hon'ble Shri Justice K. S. Jhaveri
Chief Justice, Orissa High Court & Patron-in-Chief, Odisha Judicial Academy.
- Address by Hon'ble Shri Justice
Judge, Supreme Court of India
- Address by Hon'ble Shri Justice
Judge, Supreme Court of India
- Inaugural Address by Hon'ble Shri Justice Dipak Misra,
Chief Justice, Supreme Court of India, Inaugurator/Chief Guest
- Presentation of Mementoes to the Hon'ble Judges of Supreme Court of India
- 10.55 AM-11.00 AM Vote of Thanks by Hon'ble Shri Justice Biswajit Mohanty,
Judge, Orissa High Court & Member, Odisha Judicial Academy & Training Committee

Photo Session (at the Academy Portico)

11.00 AM to 11.15 AM

Technical Session-1(Day-1):

11.15 AM to 1.15 PM

Topic- Enhancing Judicial Skill for Expeditious Disposal of Cases

- Enhancing Judicial Skill for Administration of Justice
- Identification of methodology/ tools and techniques for enhancing Judicial Skill
- Open House discussion

Chair : Hon'ble Shri Justice

Co-Chair : Hon'ble Shri Justice

Lunch at O.J.A

1.15 PM to 2.15 PM

Technical Session-2 (Day-1):

2.15 PM to 4.15 PM

Topic-Enhancing Judicial Skill for Trial of Cases including Special Act Cases

- Court and case load management-Role of Court
- Evolving procedure to reduce time taken for disposal of Special Act Cases
- Strict adherence to provisions of law
- Open House discussion

Chair : Hon'ble Shri Justice

Co-Chair : Hon'ble Shri Justice

Cultural Programme (at O.J.A Amphitheatre)

7:00 PM to 8:30 PM :

Dinner at OJA

8:30PM Onwards

Day-2(Sunday)

30.09.2018

Technical Session-3(Day-2):

9.30 AM to 11.00 AM

Topic: - Protection of Witness and Victimology with free and fair Trial

- Protection of Witness vis-à-vis free and fair Trial
- Conceptualisation of Victimology,
- Participation of Victim in Criminal Trial,
- Open House Discussion.

Chair : Hon'ble Shri Justice

Co-Chair : Hon'ble Shri Justice

Tea Break

11.00 AM to 11.15 AM

Technical Session-4(Day-2):

11.15 AM to 12.45 PM

Topic: - Timely Justice to the litigants.

- Necessity of timely justice
- Timely justice a Panacea for litigants,
- Shifting towards cost effective justice within time

Chair : Hon'ble Shri Justice

Co-Chair : Hon'ble Shri Justice

Valedictory Session
30.09.2018 (Day-2)
12.45 PM to 01.30 PM.

12:45 PM

Dignitaries to be Conducted to the Dais

12:50 PM

Welcome Address by – Hon’ble Dr Justice B. R. Sarangi
Judge, Orissa High Court & Member, Odisha Judicial Academy &
Training Committee.

Address by Hon’ble Shri Justice K. S. Jhaveri
Chief Justice, High Court of Orissa & Patron-in-Chief Odisha
Judicial Academy.

Address by Hon’ble Shri Justice
Judge, Supreme Court of India

Valedictory Address by- Hon’ble Shri. Justice
.....

Vote of Thanks by Hon’ble Shri Justice S. N. Prasad
Judge, Orissa High Court & Member, Odisha Judicial Academy &
Training Committee

Recital of National Anthem- " Jana Gana Mana "

Lunch at O.J.A
01.30 PM onwards
